

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1153
ANSWERED ON:13.08.2013
CERTIFICATE TO DISABLED PERSONS
Natarajan Shri P.R.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether disabled persons have to procure a certificate from a Government hospital to avail benefits accruing to them under various schemes of the Union and State Governments;
- (b) if so, whether such a certificate issued in one State is valid across the border of the State, in another State or Union territory and if so, the details thereof;
- (c) whether the disabled have to procure a certificate from doctors, other than the above for availing concessions in rail travel;
- (d) if so, whether the Government proposes to introduce a certificate/card that would be valid across States and borders and departments, throughout the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) and (b) Yes, Sir.
- (c) Yes, Sir
- (d) and (e) At present, there is no such proposal.